

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	1	9,10,68,96,516	1	9,10,68,96,516	-	-	-	1	
2	Unsecured financial creditors belonging to any class of creditors	5	61,53,88,485	0	-	-	61,53,88,485	-	2	Clarification sought from the claimant is not received
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	-	0	-	-	-	-	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	-	0	-	-	-	-	4	
5	Operational creditors (Workmen)	0	-	0	-	-	-	-	5	
6	Operational creditors (Employees)	2	11,53,820	2	11,53,820	-	-	-	6	
7	Operational creditors (Government Dues)	6	3,97,12,42,362	6	3,92,28,66,512	-	-	4,83,75,850	7	Clarification sought from the claimant is not received
8	Operational creditors (other than Workmen and Employees and Government Dues)	9	3,81,07,033	9	3,48,98,597	-	-	32,08,435	8	Clarification sought from the claimant is not received
9	Other creditors, if any, (other than financial creditors and operational creditors)								9	
Total		23	13,73,27,88,216	18	13,06,58,15,445	-	61,53,88,485	5,15,84,285		

Thanks & Regards

K. SARAWAGI

Ashok Kumar Sarawagi
Resolution Professional of Impex Ferro Tech Limited
Regn. No. IBBI/PA-001/IP-P00171/2017-18/10340
Authorisation for Assignment ("AFA"): AA1/10340/02/311226/108475
AFA Validity: Dec 31 2026
Reg. and Process specific Address: 18 Rabindra Sarani, Poddar Court, Gate No-3, 5th Floor, Room No-4, Kolkata - 700001
Reg. Email Id: Sarawagiasok@gmail.com
Process Specific email id for correspondence: cirp.ifrl@gmail.com
Date: 20/09/2025
Place: Kolkata



Annexure - 8
Name of the Corporate Debtor: INPEX FERRO TECH LIMITED; Date of commencement of CIRP: 02.05.2024; List of creditors as on: 20.09.2025
List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	AURONIA COKE LIMITED	L23101WB1993PLC060134	13-05-2024	2,74,57,778	2,74,00,835	Unsecured	0	0	NO	0		0	0	0	56,943	Clarifications sought from operational creditor not received
2	NATIONAL STOCK EXCHANGE OF INDIA LIMITED	U67120MH1992PLC069769	16-05-2024	11,68,200	11,56,400	Unsecured	0	0	NO	0		0	0	0	11,800	Clarifications sought from operational creditor as well as corporate debtor not received
3	BSE LIMITED	L67120MH2005PLC15188	28-05-2024	14,10,100	14,10,100	Unsecured	0	0	NO	0		0	0	0	0	
4	Central Depository Services (India) Limited	L67120MH1997PLC112443	12-08-2024	1,67,490	1,67,490	Unsecured	0	0	NO	0		0	0	0	0	
5	NATIONAL SECURITIES DEPOSITORY LTD	U7120MH2012PLC230380	23-07-2024	90,063	90,063	Unsecured	0	0	NO	0		0	0	0	0	
6	JBS & COMPANY	FRN-323734E	10-09-2024	1,12,900	1,12,900	Unsecured	0	0	NO	0		0	0	0	0	
7	R Kohan & Co LLP	LLP No.: AAS-5294	06-02-2023	92,964	92,964	Unsecured	0	0	NO	0		0	0	0	0	
8	N R & Associates	FRN No- 102903	06-02-2023	1,08,000	1,08,000	Unsecured	0	0	NO	0		0	0	0	0	
9	Prakash Transport Corporation		12-08-2023	74,99,538	43,59,845	Unsecured									31,39,692	Interest charged after the CIRP date therefore excluded.
	TOTAL			3,81,07,033	3,48,98,597		0	0		0		0	0	-	32,08,435	

